GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
LOK SABHA
UNSTARRED QUESTION NO: 249
TO BE ANSWERED ON FRIDAY, THE 3RD FEBRUARY, 2017
14, MAGHA, 1938 (SAKA)

PAN AND TAN CARDS

249. SHRI RAM CHARITRA NISHAD:
SHRI P. NAGARAJAN:
DR. C. GOPALAKRISHNAN:

Will the Minister of FINANCE be pleased to state:

(a)   whether the Government has formulated any mechanism for allotment of Permanent Account Number (PAN) and Tax Deduction Account Number (TAN) and if so, the details thereof;

(b)   the time taken by the Government for allotment of PAN and TAN after completion of online applications;

(c)   whether PAN applicants can use Aadhaar based e-sign in form submission and if so, the details thereof along with the total number of PAN and TAN numbers allotted as per the said procedure as on date; and

(d)   whether the newly designed PAN card are tamper proof and if so, the details thereof along with the cost of the newly designed PAN card?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SANTOSH KUMAR GANGWAR)

(a)   The procedure is prescribed in Rule 114 of the Income Tax Rules, 1962 and mandates filling of Form 49A for Indian Citizens and Entities formed in India. Rule 114 also prescribes furnishing of specified documents of proofs for Identity, Address and Date of Birth. PAN applications are made available to the general public through two Service Providers, namely M/s. NSDL eGov and M/s. UTIITSL and can be submitted using the online facility of these service providers also. PAN Applications are also received at more than 17000 PAN Centres managed by service providers spread across the country whose addresses are displayed on the website of the service providers.

For ease of making application, the following new initiatives have been taken:

1.   PAN allotment system of Income Tax Department has been integrated with MCA portal of Ministry of Corporate Affairs for faster allotment of PAN and TAN. Under the new process PAN and TAN are allotted at the time of incorporation of a new company on the basis of combined on-line application form available through MCA portal.

2.   Paperless online PAN application can be made through the websites of the service providers using Digital Signature Certificate(DSC) or Aadhaar based e Signature.

3.   PAN Camps are held by the service providers at semi-urban and rural locations for easy access;

4.   PAN applications can be submitted in rural areas at authorised Common Service Centres (CSCs);

5.   A new process of PAN application using Aadhaar based eKYC and eSignature has also been launched recently.

(b)   A Turn Around Time (TAT) of 7-8 days is prescribed for allotment of PAN and TAN after receipt of completed PAN application at the level of PAN service providers M/s. NSDL eGov and M/s. UTIITSL.

(c)   Yes Madam, on-line paperless PAN application facility using Aadhaar based e-KYC & e-Signature is available through the website of PAN service provider M/s. NSDL e-Governance Infrastructure Limited (NSDL e-Gov). Facility of on-line paperless PAN applications through Aadhaar based e-Signature is also available through website of M/s. UTI Infrastructure Technology and Services Limited (UTIITSL).

Facility of Aadhaar based e-Signature is not yet available for on-line TAN applications. However, facility of on-line TAN application through Digital Signature is available for use through website of NSDL e-Gov.
As on 31.1.2017, 85,351 PAN applications have been filed using Aadhaar based e-KYC/e-Signature for which PANs have been allotted. Overall, more than 25 crore PANs have been allotted so far.

(d)   Yes Madam, PAN cards are printed material similar to that used for printing of credit cards with a hologram to curb chances of any tampering. Recently, a newly-improved design of PAN card has been introduced with machine readable QR-Code (Quick Response code) and in the newly designed PAN card, static information has been provided in bilingual form. Also, words "Permanent Account Number Card" have been displayed prominently.

There is no change in approved PAN application fee which is fixed at Rs. 93/- plus applicable taxes.